



\$~2 to 7, 17 to 22, 24 to 50, 65, 87 & 88

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

2

+ **CONT.CAS(C) 300/2023**

AMAN PHARMACY COLLEGE Petitioner

Through: Mr Mayank Manish, Mr Ravi Kant,
Advocates.

versus

SH. ANIL MITTAL, REGISTRAR-CUM-SECRETARY,
PHARMACY COUNCIL OF INDIA Respondent

Through: Mr. Sanjay Jain, ASG, Mr.
Mobashshir Sarwar, Standing
Counsel for PCI and Dr. Swaroop
George, Advocates

3

+ **CONT.CAS(C) 311/2023**

SHRI SHANKARACHARYA PROFESSIONAL
UNIVERSITY Petitioner

Through: Mr Mayank Manish, Mr Ravi Kant,
Advocates.

versus

MR. ANIL MITTAL, REGISTRAR-CUM-SECRETARY,
PHARMACY COUNCIL OF INDIA Respondent

Through: Mr. Sanjay Jain, ASG, Mr.
Mobashshir Sarwar, Standing
Counsel for PCI and Dr. Swaroop
George, Advocates

4

+ **CONT.CAS(C) 313/2023 & CM 12150/2023**

MK RAI DEEP ADARSH PHARMACY COLLEGE..... Petitioner

Through: Mr. Sanjay Sharawat, Mr. Ashok
Kumar and Mr. Nadeem Khan,
Advocates.

versus

DR. MONTU M. PATEL & ANR. Respondents

Through: Mr. Sanjay Jain, ASG, Mr.
Mobashshir Sarwar, Standing
Counsel for PCI and Dr. Swaroop



George, Advocates

5

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CONT.CAS(C) 316/2023

PT. KUNDAN LAL SHUKLA MAHAVIDYALAYA..... Petitioner

Through: Mr Mayank Manish, Mr Ravi Kant,
Advocates.

versus

SH. ANIL MITTAL, REGISTRAR-CUM-SECRETARY,

PHARMACY COUNCIL OF INDIA Respondent

Through: Mr. Sanjay Jain, ASG, Mr.
Mobashshir Sarwar, Standing
Counsel for PCI and Dr. Swaroop
George, Advocates

6

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CONT.CAS(C) 318/2023

UTTARAN INSTITUTE OF MEDICAL SCIENCES..... Petitioner

Through: Mr Mayank Manish, Mr Ravi Kant,
Advocates.

versus

MR. ANIL MITTAL, REGISTRAR-CUM-SECRETARY,

PHARMACY COUNCIL OF INDIA Respondent

Through: Mr. Sanjay Jain, ASG, Mr.
Mobashshir Sarwar, Standing
Counsel for PCI and Dr. Swaroop
George, Advocates

7

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CONT.CAS(C) 365/2023

SHRI NATH BABA COLLEGE OF PHARMACY Petitioner

Through: Mr Mayank Manish, Mr Ravi Kant,
Advocates

versus

MR. ANIL MITTAL, REGISTRAR-CUM-SECRETARY,

PHARMACY COUNCIL OF INDIA Respondent

Through: Mr. Sanjay Jain, ASG, Mr.
Mobashshir Sarwar, Standing
Counsel for PCI and Dr. Swaroop
George, Advocates



17

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CONT.CAS(C) 312/2023

PHONICS GROUP OF INSTITUTIONS

..... Petitioner

Through: Mr. R.K. Ruhil, Advocate

versus

DR. MONTU M. PATEL

..... Respondent

Through: Mr. Sanjay Jain, ASG, Mr. Mobashshir Sarwar, Standing Counsel for PCI and Dr. Swaroop George, Advocates

18

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CONT.CAS(C) 333/2023

SHRI BABU LAL INSTITUTE OF PHARMACY Petitioner

Through: Mr. Sanjay Sharawat, Mr. Ashok Kumar and Mr. Nadeem Khan, Advocates.

versus

DR. MONTU M. PATEL & ANR.

..... Respondents

Through: Mr. Sanjay Jain, ASG, Mr. Mobashshir Sarwar, Standing Counsel for PCI and Dr. Swaroop George, Advocates

19

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CONT.CAS(C) 334/2023

GUL GAUTAM COLLEGE OF PHARMACY Petitioner

Through: Mr. Sanjay Sharawat, Mr. Ashok Kumar and Mr. Nadeem Khan, Advocates.

versus

DR. MONTU M. PATEL & ANR.

..... Respondents

Through: Mr. Sanjay Jain, ASG, Mr. Mobashshir Sarwar, Standing Counsel for PCI and Dr. Swaroop George, Advocates

20

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CONT.CAS(C) 335/2023

GURUKUL INSTITUTE OF MEDICAL SCIENCE Petitioner



Through: Mr. Sanjay Sharawat, Mr. Ashok Kumar and Mr. Nadeem Khan, Advocates.

versus

DR. MONTU M. PATEL & ANR. Respondents

Through: Mr. Sanjay Jain, ASG, Mr. Mobashshir Sarwar, Standing Counsel for PCI and Dr. Swaroop George, Advocates

21

+ **CONT.CAS(C) 336/2023**

JAHANGIRABAD INSTITUTE OF PHARMACY Petitioner

Through: Mr. Sanjay Sharawat, Mr. Ashok Kumar and Mr. Nadeem Khan, Advocates.

versus

DR. MONTU M. PATEL & ANR. Respondents

Through: Mr. Sanjay Jain, ASG, Mr. Mobashshir Sarwar, Standing Counsel for PCI and Dr. Swaroop George, Advocates

22

+ **CONT.CAS(C) 337/2023**

SHYAMA SHYAM INSTITUTE OF MEDICAL SCIENCE AND RESEARCH Petitioner

Through: Mr. Sanjay Sharawat, Mr. Ashok Kumar and Mr. Nadeem Khan, Advocates.

versus

DR. MONTU M. PATEL & ANR. Respondents

Through: Mr. Sanjay Jain, ASG, Mr. Mobashshir Sarwar, Standing Counsel for PCI and Dr. Swaroop George, Advocates

24

+ **CONT.CAS(C) 192/2023**

KD COLLEGE OF PHARMACY Petitioner

Through: Mr. Sanjay Sharawat, Mr. Ashok



Kumar and Mr. Nadeem Khan,
Advocates.

versus

DR. MONTU M. PATEL & ANR.

..... Respondents

Through: Mr. Sanjay Jain, ASG, Mr.
Mobashshir Sarwar, Standing
Counsel for PCI and Dr. Swaroop
George, Advocates

25

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CONT.CAS(C) 195/2023 & CM APPL. 8249/2023

SSD COLLEGE OF PHARMACY

..... Petitioner

Through: Mr. Sanjay Sharawat, Mr. Ashok
Kumar and Mr. Nadeem Khan,
Advocates.

versus

DR. MONTU M. PATEL & ANR.

..... Respondents

Through: Mr. Sanjay Jain, ASG, Mr.
Mobashshir Sarwar, Standing
Counsel for PCI and Dr. Swaroop
George, Advocates

26

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CONT.CAS(C) 197/2023 & CM APPL. 8288/2023

ANKUR COLLEGE OF PHARMACY

..... Petitioner

Through: Mr. Sanjay Sharawat, Mr. Ashok
Kumar and Mr. Nadeem Khan,
Advocates.

versus

DR. MONTU M. PATEL & ANR.

..... Respondents

Through: Mr. Sanjay Jain, ASG, Mr.
Mobashshir Sarwar, Standing
Counsel for PCI and Dr. Swaroop
George, Advocates

27

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CONT.CAS(C) 198/2023 & CM APPL. 8289/2023

PRATHVIRAJ CHAUHAN COLLEGE OF PHARMACY.



.....Petitioner

Through: Mr. Sanjay Sharawat, Mr. Ashok Kumar and Mr. Nadeem Khan, Advocates.

versus

DR. MONTU M. PATEL & ANR. Respondents

Through: Mr. Sanjay Jain, ASG, Mr. Mobashshir Sarwar, Standing Counsel for PCI and Dr. Swaroop George, Advocates

28

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CONT.CAS(C) 199/2023 & CM APPL. 8290/2023
SHRI HEERA LAL SMARAK COLLEGE OF PHARMACY

..... Petitioner

Through: Mr. Sanjay Sharawat, Mr. Ashok Kumar and Mr. Nadeem Khan, Advocates.

versus

DR. MONTU M. PATEL & ANR. Respondents

Through: Mr. Sanjay Jain, ASG, Mr. Mobashshir Sarwar, Standing Counsel for PCI and Dr. Swaroop George, Advocates

29

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CONT.CAS(C) 201/2023 & CM APPL. 8386/2023
MADHU VACHASPATI INSTITUTE OF PHARMACY

...Petitioner

Through: Mr. Sanjay Sharawat, Mr. Ashok Kumar and Mr. Nadeem Khan, Advocates.

versus

DR. MONTU M. PATEL & ANR. Respondents

Through: Mr. Sanjay Jain, ASG, Mr. Mobashshir Sarwar, Standing Counsel for PCI and Dr. Swaroop George, Advocates

30



- + **CONT.CAS(C) 210/2023 & CM APPL. 8465/2023**
SRS COLLEGE OF PHARMACY Petitioner
Through: Mr. Sanjay Sharawat, Mr. Ashok
Kumar and Mr. Nadeem Khan,
Advocates.
versus
DR. MONTU M. PATEL & ANR. Respondents
Through: Mr. Sanjay Jain, ASG, Mr.
Mobashshir Sarwar, Standing
Counsel for PCI and Dr. Swaroop
George, Advocates
- 31
+ **CONT.CAS(C) 211/2023 & CM APPL. 8466/2023**
SRS EDUCATION INSTITUTE Petitioner
Through: Mr. Sanjay Sharawat, Mr. Ashok
Kumar and Mr. Nadeem Khan,
Advocates.
versus
DR. MONTU M. PATEL & ANR. Respondents
Through Mr. Sanjay Jain, ASG, Mr.
Mobashshir Sarwar, Standing
Counsel for PCI and Dr. Swaroop
George, Advocates
- 32
+ **CONT.CAS(C) 212/2023 & CM APPL. 8467/2023**
PRAKASH MAHAVIDHYALAY Petitioner
Through: Mr. Sanjay Sharawat, Mr. Ashok
Kumar and Mr. Nadeem Khan,
Advocates.
versus
DR. MONTU M. PATEL & ANR. Respondents
Through: Mr. Sanjay Jain, ASG, Mr.
Mobashshir Sarwar, Standing
Counsel for PCI and Dr. Swaroop
George, Advocates
- 33
+ **CONT.CAS(C) 223/2023**
RS MEMORIAL COLLEGE OF PHARMACY Petitioner



Through: Mr. Sanjay Sharawat, Mr. Ashok Kumar and Mr. Nadeem Khan, Advocates.

versus

DR. MONTU M. PATEL & ANR. Respondents

Through: Mr. Sanjay Jain, ASG, Mr. Mobashshir Sarwar, Standing Counsel for PCI and Dr. Swaroop George, Advocates

34

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CONT.CAS(C) 239/2023

SHREE SIDDHI VINAYAK COLLEGE OF PHARMACY

..... Petitioner

Through: Mr. Sanjay Sharawat, Mr. Ashok Kumar and Mr. Nadeem Khan, Advocates.

versus

DR. MONTU M. PATEL & ANR. Respondents

Through: Mr. Sanjay Jain, ASG, Mr. Mobashshir Sarwar, Standing Counsel for PCI and Dr. Swaroop George, Advocates

35

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CONT.CAS(C) 240/2023

APOLLO PHARMACY COLLEGE

..... Petitioner

Through: Mr. Sanjay Sharawat, Mr. Ashok Kumar and Mr. Nadeem Khan, Advocates.

versus

DR. MONTU M. PATEL & ANR. Respondents

Through: Mr. Sanjay Jain, ASG, Mr. Mobashshir Sarwar, Standing Counsel for PCI and Dr. Swaroop George, Advocates

36.

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CONT.CAS(C) 243/2023

JS EDUCATIONAL INSTITUTE

..... Petitioner

Through: Mr. Sanjay Sharawat, Mr. Ashok



Kumar and Mr. Nadeem Khan,
Advocates.

versus

DR. MONTU M. PATEL & ANR. Respondents

Through: Mr. Sanjay Jain, ASG, Mr.
Mobashshir Sarwar, Standing
Counsel for PCI and Dr. Swaroop
George, Advocates

37

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CONT.CAS(C) 245/2023

NATURAL COLLEGE OF SCIENCE AND
TECHNOLOGY

.... Petitioner

Through: Mr. Sanjay Sharawat, Mr. Ashok
Kumar and Mr. Nadeem Khan,
Advocates.

versus

DR. MONTU M. PATEL & ANR. Respondents

Through: Mr. Sanjay Jain, ASG, Mr.
Mobashshir Sarwar, Standing
Counsel for PCI and Dr. Swaroop
George, Advocates

38

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CONT.CAS(C) 246/2023

ADARSH VIDYA NIKETAN SANSTHAN Petitioner

Through: Mr. Sanjay Sharawat, Mr. Ashok
Kumar and Mr. Nadeem Khan,
Advocates.

versus

DR. MONTU M. PATEL & ANR. Respondents

Through: Mr. Sanjay Jain, ASG, Mr.
Mobashshir Sarwar, Standing
Counsel for PCI and Dr. Swaroop
George, Advocates

39

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CONT.CAS(C) 249/2023

JAI MAA VAISHNO DEVI PHARMACY COLLEGE

.... Petitioner

Through: Mr. Sanjay Sharawat, Mr. Ashok



Kumar and Mr. Nadeem Khan,
Advocates.

versus

DR. MONTU M. PATEL & ANR. Respondents

Through: Mr. Sanjay Jain, ASG, Mr.
Mobashshir Sarwar, Standing
Counsel for PCI and Dr. Swaroop
George, Advocates

40.

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CONT.CAS(C) 251/2023

SMD COLLEGE

.... Petitioner

Through: Mr. Sanjay Sharawat, Mr. Ashok
Kumar and Mr. Nadeem Khan,
Advocates.

versus

DR. MONTU M. PATEL & ANR. Respondents

Through: Mr. Sanjay Jain, ASG, Mr.
Mobashshir Sarwar, Standing
Counsel for PCI and Dr. Swaroop
George, Advocates

41.

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CONT.CAS(C) 254/2023

PARMESHWER PRASAD MEWA LAL PHARMACY COLLEGE

.... Petitioner

Through: Mr. Sanjay Sharawat, Mr. Ashok
Kumar and Mr. Nadeem Khan,
Advocates.

versus

DR. MONTU M. PATEL & ANR. Respondents

Through: Mr. Sanjay Jain, ASG, Mr.
Mobashshir Sarwar, Standing
Counsel for PCI and Dr. Swaroop
George, Advocates

42

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CONT.CAS(C) 257/2023 & CM APPL. 10226/2023

SRI LAL BAHADUR SHASTRI

PHARMACY COLLEGE

.... Petitioner

Through: Mr. Sanjay Sharawat, Mr. Ashok



Kumar and Mr. Nadeem Khan,
Advocates.

versus

DR. MONTU M. PATEL & ANR. Respondents

Through: Mr. Sanjay Jain, ASG, Mr.
Mobashshir Sarwar, Standing
Counsel for PCI and Dr. Swaroop
George, Advocates

43

+ **CONT.CAS(C) 271/2023**

GANGA SAGAR SINGH PHARMACY COLLEGE ... Petitioner

Through: Mr. Sanjay Sharawat, Mr. Ashok
Kumar and Mr. Nadeem Khan,
Advocates.

versus

DR. MONTU M. PATEL & ANR. Respondents

Through: Mr. Sanjay Jain, ASG, Mr.
Mobashshir Sarwar, Standing
Counsel for PCI and Dr. Swaroop
George, Advocates

44

+ **CONT.CAS(C) 272/2023**

OM SATYNAM KOTWADHAM RAM NARESH RAMRATI
COLLEGE OF PHARMACY & ANR. Petitioners

Through: Mr. Amitesh Kumar, Ms. Priti
Kumari,
Mr Mrinal Kishor, Advocates.

versus

DR MONTU M PATEL PRESIDENT PHARMACY
COUNCIL OF INDIA

.... Respondent

Through: Mr. Sanjay Jain, ASG, Mr.
Mobashshir Sarwar, Standing
Counsel for PCI and Dr. Swaroop
George, Advocates

45

+ **CONT.CAS(C) 276/2023**

BABU RAMESHWAR DAYAL COLLEGE OF
MEDICAL SCIENCE & ANR. Petitioners



Through: Mr Amitesh Kumar, Ms Priti Kumari,
Mr Mrinal Kishor, Advocates.

versus

DR MONTU M PATEL PRESIDENT PHARMACY
COUNCIL OF INDIA

..... Respondent

Through: Mr. Sanjay Jain, ASG, Mr.
Mobashshir Sarwar, Standing
Counsel for PCI and Dr. Swaroop
George, Advocates

46

+ **CONT.CAS(C) 278/2023**

EINSTEIN COLLEGE OF PHARMACY & ANR. Petitioners

Through: Mr Amitesh Kumar, Ms Priti Kumari,
Mr Mrinal Kishor, Advocates.

versus

DR MONTU M PATEL PRESIDENT PHARMACY
COUNCIL OF INDIA

..... Respondent

Through: Mr. Sanjay Jain, ASG, Mr.
Mobashshir Sarwar, Standing
Counsel for PCI and Dr. Swaroop
George, Advocates

47

+ **CONT.CAS(C) 279/2023**

CHAUDHARY BECHELAL COLLEGE OF
PHARMACY & ANR. Petitioners

Through: Mr Amitesh Kumar, Ms Priti Kumari,
Mr Mrinal Kishor, Advocates.

versus

DR MONTU M PATEL PRESIDENT PHARMACY
COUNCIL OF INDIA

..... Respondent

Through: Mr. Sanjay Jain, ASG, Mr.
Mobashshir Sarwar, Standing
Counsel for PCI and Dr. Swaroop
George, Advocates

48

+ **CONT.CAS(C) 283/2023**

MADHAV SARVODAY COLLEGE OF PHARMACY
AND PARAMEDICAL SCIENCES & ANR. Petitioners



Through: Mr Amitesh Kumar, Ms Priti Kumari,
Mr Mrinal Kishor, Advocates.

versus

DR. MONTU M PATEL, PRESIDENT,
PHARMACY COUNCIL OF INDIA

..... Respondent

Through: Mr. Sanjay Jain, ASG, Mr.
Mobashshir Sarwar, Standing
Counsel for PCI and Dr. Swaroop
George, Advocates

49

+ **CONT.CAS(C) 285/2023**

SLS COLLEGE OF PHARMACY & ANR. Petitioners

Through: Mr Amitesh Kumar, Ms Priti Kumari,
Mr Mrinal Kishor, Advocates.

versus

DR MONTU M PATEL PRESIDENT PHARMACY
COUNCIL OF INDIA

..... Respondent

Through: Mr. Sanjay Jain, ASG, Mr.
Mobashshir Sarwar, Standing
Counsel for PCI and Dr. Swaroop
George, Advocates

50

+ **CONT.CAS(C) 298/2023**

AMS COLLEGE OF PHARMACY & ANR. Petitioners

Through: Mr Amitesh Kumar, Ms Priti Kumari,
Mr Mrinal Kishor, Advocates.

versus

DR MONTU M PATEL PRESIDENT PHARMACY
COUNCIL OF INDIA

..... Respondent

Through: Mr. Sanjay Jain, ASG, Mr.
Mobashshir Sarwar, Standing
Counsel for PCI and Dr. Swaroop
George, Advocates

65

+ **CONT.CAS(C) 261/2023**

KAMLAANCHAL COLLEGE OF PHARMACY



& ANR.

..... Petitioners

Through: Mr Amitesh Kumar, Ms Priti
Kumari,
Mr Mrinal Kishor, Advocates.

versus

DR MONTU M PATEL PRESIDENT PHARMACY
COUNCIL OF INDIA

..... Respondent

Through: Mr. Sanjay Jain, ASG, Mr.
Mobashshir Sarwar, Standing
Counsel for PCI and Dr. Swaroop
George, Advocates

87

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CONT.CAS(C) 172/2023 & CM APPL. 16156/2023

GAURA COLLEGE OF PHARMACY

..... Petitioner

Through: Mr Mayank Manish, Mr Ravi Kant,
Advocates

versus

MR. ANIL MITTAL, REGISTRAR-CUM-SECRETARY,
PHARMACY COUNCIL OF INDIA

..... Respondent

Through: Mr. Rana Prashant, Advocate

88

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CONT.CAS(C) 399/2023 & CM APPL. 15380/2023

R. K. COLLEGE OF PHARMACY

..... Petitioner

Through: Mr. Sanjay Sharawat, Mr. Nadeem
Khan and Mr. Alok Kumar,
Advocates

versus

DR. MONTU M. PATEL & ANR.

..... Respondents

Through: Mr. Sanjay Jain, ASG, Mr.
Mobashshir Sarwar, Standing
Counsel for PCI and Dr. Swaroop
George, Advocates

CORAM:

HON'BLE MS. JUSTICE MANMEET PRITAM SINGH ARORA

ORDER



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05.04.2023

At the joint request of the parties, list on 12.04.2023.

BY ORDER

COURT MASTER

APRIL 5, 2023/rk